

### **Identification of educationally backward districts**

3450. SHRI MAHENDRA MOHAN:  
SHRIMATI SHOBHANA BHARTIA:  
SHRI N.K. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Government has identified educationally backward States and districts in the country;

(b) if so, the details thereof;

(c) whether the Central Government in discussion with the concerned State Governments proposes to develop the educationally backward States and districts by setting up model schools etc.;

(d) if so, the details thereof; and

(e) the allocations made to such States during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) Based on the population data of census 2001 and the Gross Enrolment Ratio (GER) for the relevant group of 18 to 24 years of age, an expert committee was constituted by the UGC to prepare a detailed Project Report for Establishing Model Colleges in educationally backward districts of the country. This committee has identified 374 such districts where the GER in higher Education was less than the national average. There is a proposal to launch a new scheme with Central-State funding for establishment of one model degree college in each of the 374 identified educationally backward districts. Further, the Central Government has decided to set up 6000 high quality model schools at the block level, at the rate of one school per block, as benchmarks of excellence. The first phase of the scheme to set up 2500 Model Schools in educationally backward blocks (EBBs) under the State Governments was launched in November, 2008.

An amount of Rs. 12,750 crore has been allocated for this scheme for the Eleventh Five Year Plan, and Rs. 350 crores has been provided in the budget for 2009-10.

### **Exorbitant development charge of private and minority schools**

3451. SHRI NAND KISHORE YADAV:  
SHRI KAMAL AKHTAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that private and minority schools recognized by CBSE and ICSE are charging the students exorbitant money even more than Rupees 50,000-60,000 per year as developmental charge specially in NCR and Uttar Pradesh;

(b) whether any complaint has been received in this regard during the last three years;

(c) if so, the details thereof, State-wise;

(d) what action Government proposes in this regard; and

(e) what steps Government has taken during the last three years till date to provide qualitative education to all children alongwith the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Central Board of Secondary Education (CBSE) and Council for Indian School Certificate Examination (CISCE) have not received any complaint in the last three years about private and minority schools charging students exorbitant development charge in National Capital Region (NCR) and Uttar Pradesh.

(c) and (d) Does not arise.

(e) Some of the steps taken by CBSE and CISCE to provide qualitative education are as follows:—

**CBSE**

Training of teachers on a regular basis on content and pedagogy,

Emphasis on importance of school based assessment,

Emphasis on learning by doing,

Continuous and comprehensive evaluation in schools

**CISCE**

Insistence on qualified and trained teachers and focus on teachers' training,

Focus on language and communication skills among students.

**Reservation in private institutions**

3452. SHRI TARIQ ANWAR:

DR. T. SUBBARAMI REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has decided to provide education for all and are ready for education reforms;

(b) if so, what steps Government has taken or likely to take;

(c) what would be the first step in this direction;

(d) whether expansion of higher education is not possible without participation of private sector and whether his Ministry is willing for more public private partnership;

(e) the manner in which Government, plans to address the issue of reservation in private educational institutions; and

(f) if so, by when these reforms after being considered are to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Through the Constitution (eight-sixth